

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8408/2019

(Arising out of impugned judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 11562/2019 (II)

Date : 21-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.

Mr. Anurag Kishore, Adv.
Mr. Samir Ali Khan, Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Rohit K. Singh, AOR
Ms. Ananaya Sahu, Adv.
Mr. Aviral Saxena, Adv.

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Prayer for adjournment is made on behalf of the arguing counsel for the petitioners who is reportedly unwell. Accordingly, the matters stand adjourned by three weeks.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR